

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

NOTICE

F. No.L-1/249/2019-CERC

26.3.2021

Tentative Hearing Schedule of the transmission tariff petitions for the month of April, May and June, 2021

The following transmission tariff petitions filed by the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission during the months of April, May and June, 2021. These petitions are available on the website of the concerned petitioner and a copy of the same has also been served by the petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal and can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions and the petitioners may file the rejoinder, if any. All the parties are requested to complete the pleadings before the date of hearing to facilitate expeditious disposal of the petitions. The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
APRIL, 2021 At 10.30 A.M. Transmission Tariff	1.	263/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 315 MVA Transformer at Jeypore Substation along with associated bays in Eastern Region.
	2.	383/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Combined Assets consisting of Asset-I: 1x315 MVA, 400/220 kV transformer at Nalagarh (DOCO: 01.11.2013), Asset-II: 1x315 MVA, 400/220 kV transformer at Abdullahpur (DOCO: 01.11.2013), Asset III: 1x500 MVA, 400/220kV transformer at Amritsar (DOCO: 01.10.2013), Asset IV: 4x105 MVA, 400/220kV single phase transformers at Kishenpur (DOCO: 01.03.2014) associated with Augmentation of Transformation capacity (Part-I) in Northern & Eastern Region
	3.	304/TT/2019	PGCIL	Bhadrawati-Chandrapur 400 kV D/C transmission line including bays at Bhadrawati (POWERGRID) Switching station (Extensions) and Chandrapur (MSEB) switchyard in Western Region
	4.	306/TT/2019	PGCIL	400 kV D/C Bina Nagda Transmission Line along with associated bay equipment at Nagda and Bina Substations under Transmission System associated with 400 kV Bina Nagda D/C Line in Western Region

5.	355/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 2nd 315 (3 x 105) MVA, 400/220 kV transformer at Indravati (OHPC) Switchyard in Eastern Region.
6.	358/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission assets under Transmission system for development of pooling station in Northern part of West Bengal and transfer of power from Bhutan to NR/WR
7.	387/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400/220 kV Khandwa S/S and LILO of 400 kV D/C Itarsi-Dhule Transmission Line at Khandwa in Western Region.
8.	218/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Procurement of 3 Nos. Spare Converter Transformers (234 MVA, 1-ph, 3 winding) at Bhadrawati HVDC Back to Back Station under Installation of Transformer and Procurement of Spare Converter Transformer at Bhadrawati HVDC Back to Back Station
9.	404/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 1 X 500 MVA, 400/220 kV Transformer at Panchkula Sub-station, Asset-II: 1 X 500 MVA , 400/220 kV Transformer at Jalandhar Sub-station, Asset-III: 1 X 315 MVA, 400/220 kV Transformer at Samba Sub-station, Asset-IV: 400/220 kV, 3 x 105 MVA ICT along with associated bays at Hamirpur Sub-station, Asset-V: 220 kV, 2 nos. Line bays at Hamirpur Sub-station, Asset-VI: 220 kV, 2 nos. Line bays at Jalandhar Sub-station and Asset-VII: 1 x 500 MVA, 400/220 kV ICT-IV at GIS Gurgaon Sub-station under "Augmentation of Transformers in Northern Region-Part B" in Northern
10.	101/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset I : 400 kV S/C Kankroli-Jodhpur Transmission Line along with associated bays (DOCO 01.08.2010) under System Strengthening Scheme in South-Western Part of Northern Grid (Part-B).

11.	405/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset-A1 : 765 kV Line bay & 3x80 MVAR line reactor at 765 kV Vadodara GIS for Vadodara-Dhule transmission line(IPTC) (covered in petition 66/TT/2015) and Asset-B1 : 765 kV line Bays & 3*80 MVAR Switchable line Reactor at 765 kV Jabalpur Pooling Substation (for 765 kV S/C Jabalpur-Bhopal line), Asset-B2:765 kV Line BAYS & 3*80 MVAR line reactor at 765 kV Indore S/S (for 765 kV S/C Bhopal-Indore line) and Asset-B3: Extension of 765 kV Aurangabad substation for 765 kV S/C line bay (covered in petition 227/TT/2014) under Line bays and Reactor Provisions at POWERGRID Sub-stations associated with System Strengthening for Western Region
12.	315/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400/220 KV Bhiwadi S/S along with LILO of Ballabgarh-Bassi 400 KV S/C line and ICT-I & ICT-II at Bhiwadi in Northern Region
13.	326/TT/2019	PGCIL	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For combined Assets (i) Tala Siliguri Transmission System and (ii) Remaining part of Tala -Siliguri transmission System in Eastern Region
14.	448/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For 400 kV Jeypore -Talcher Transmission system in Eastern Region
15.	449/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block in respect of combined asset under Transmission System associated with Rampur HEP
16.	458/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for 400/220 kV, 500 MVA ICT-III alongwith 400kV AIS bay & 220kV GIS bay at Gaya Sub-station under Eastern Region Strengthening Scheme XVII- Part- B in Eastern Region
17.	351/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 315 MVA ICT-III at Nagarjunasagar sub-station with associated bay equipments in Southern Region.

	18.	464/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Combined Assets of Transmission System associated with Koteswar HEP in Northern Region
	19.	465/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block & 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I:- combined assets of Ckt-I & Ckt-II (Asset-II) of 400 kV Teesta (Stage-V) Siliguri transmission line, Asset-II:- 315 MVA400/220 kV ICT-II at Baripada Sub-station along with associated bays and Asset-III:- Shifting of 50 MVAR Reactor from Rengali to Baripada under Transmission system associated with Teesta (Stage-V) HEP in Eastern Region.
	20.	469/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block in respect of Combined Asset consisting of: Asset-I: Combined Asset-A& B: (Asset A: 315 MVA ICT-I at Sikar 400/200 kV new Sub-station with 1 No. 220 kV Line bay and Asset-B: LILO of ckt-I of Sikar (RVPN)-Ratangarh (RVPN) 220 kV D/C line at Sikar(PG), Asset-C: LILOf Ckt-II of Sikar(RVPN)-Ratangarh(RVPN) 220 kV D/C line at Sikar(PG), Asset-D: 315 MVA ICT-II at Sikar 400/200 kV New Sub-station with 1 No. 220 kV line bay, Combined Asset Eto I (Asset E: LILO of 1st circuits of 400 kV Jhakri-Abdullapur transmission line at Panchkula, Asset F: LILO of 2nd circuits of 400 kV Jhakri - Abdullapur transmission line at Panchkula, Asset-G: 400/220 kV 315 MVA ICT-I along with associated bays at Panchkula Sub-station, Asset-H: 315 MVA ICT-II along with associated bays at Panchkula Sub-station, Asset-I: 125 MVAR bus reactor along with associated bays at Panchkula Sub-station, Asset-J: 400 kV, 80 MVAR bus reactor along with associated bays at 400/220 kV Sikar Sub-station, Asset-II: Asset-A: 400 KV Agra-Sikar (D/C QUAD) Line with associated Bays at Agra ; Asset-B: 2 nos. 400 kV line bays for 400 kV D/C Agra-Sikar line including 2 nos. 50 MVAR Line Reactors under Bus Reactor operation mode at 400/220 kV Sikar Sub-station, Asset-III: One ckt of 400 kV D/C Sikar-Ratangarh line with associated bays, Asset-IV: Second ckt of 400 kV D/C Sikar-Ratangarh line with associated bays, Asset-V: 125 MVAR bus reactor at Ratangarh S/S (RRVNL) with associated bays and Asset-VI: 400 kV D/C Sikar-Jaipur line with associated bays under System Strengthening in Northern Region for Sasan and Mundra UMPP in Northern Region.
APRIL, 2021 At 10.30 A.M. Transmission Tariff Petitions	1.	357/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission System for Ultra mega Solar Power Park at Tumkur (Pavagada), Karnataka-Phase-I

2.	356/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset 1 : Combined Assets of WRSS - II Set A (Part 1), Asset 2 : Combined Assets of WRSS - II Set A (Part 2), Asset 3 : Combined Assets of WRSS - II Set B, Asset 4 : Combined Assets of WRSS - II Set C, Asset 5 : Combined Assets of WRSS - II Set D (Part 1), Asset 6 : Combined Assets of WRSS - II Set D (Part 2) under Western Regional System Strengthening Scheme II
3.	471/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of Asset-I: 220kV Kishanganga - Amargarh D/C line on M/C tower under the scheme Transmission system associated with Kishenganga HEP in Northern Region
4.	455/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Asset 1 LILO of both circuits of Barnauli-Samaypur 400kV line at Tughlakabad along with associated bays Asset 2 400/220 kV, 2x500 MVA ICT-I and II at 400 /220 kV GIS at Tughlakabad Sub-station along with associated bays & 400kV, 125 MVAR Bus reactor at GIS TughlakabadSub-station along with associated bays Asset 3 400/220 kV, 500 MVA ICT-III at 400/220 kV GIS at Tughlakabad Sub-station along with associated bays and Asset 4 400/220 kV, 500 MVA ICT-IV at 400 /220 kV GIS at Tughlakabad Substation along with associated bays under Creation of 400/220 kV Substations in NCT of Delhi during 12th plan period (Part B1) in Northern Region
5.	461/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets NLC-Karaikal 230 kV D/C Line (through LILO of the 230 kV Neyveli-Bahour S/C line at Karaikal) under NLC-Karaikal 230 kV D/C line in Southern Region.
6.	386/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Fixed and Thyristor Controlled Series Compensation for 400kV D/C Raipur-Rourkela Transmission Line at Raipur in Western Region
7.	415/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Raipur- Chandrapur (Bhadrawathi) Transmission Line including bay extensions at Raipur and Bhadrwati Substations in Western Region

8.	389/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (iv)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (v)Truing up of Transmission tariff for 2014-19 tariff block and (vi)Determination of Transmission tariff for 2019-24 tariff block for Combined Asset (1) 400/220 kV Damoh SS along with bays and 400 kV, 63 MVAR Bus Reactor along with associated 400 kV bay at Damoh SS (2) 400/220 kV, 315MVA ICT-I at Damoh S/S along with bays and 400/220 kV, 315 MVA ICT-II along with associated 400 kV and 220 kV bays at Damoh SS under WRSS-IV Transmission System in Western Region.
9.	390/TT/2019	PGCIL	(i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Bihar grid strengthening scheme in Eastern Region
10.	413/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined Assets of Tarapur Transmission System associated with Tarapur Atomic Station Stages- 3&4 in Western Region
11.	473/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with Ramagundam STPP including ICT at Khammam and Reactor at Gazuwaka under CTP Augmentation in Southern Region
12.	470/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission system associated with URI Hydroelectric project (4x120 MW) in Northern Region
13.	480/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Transmission System associated with Neyveli Lignite Corporation II (NLC-II) Expansion Project in Southern Region (DOC0 01.01.2010)
14.	504/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under North Eastern Region Strengthening Scheme-VII (NERSS-VII) in North Eastern Region.

15.	625/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Assets under Northern Regional Transmission Strengthening Scheme in Northern Region.
16.	647/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of Combined Assets consisting of Asset-I: 400 kV D/C Manesar-Neemrana Line along with associated bays (DOCO: 01/06/2012), Asset-II: 500 MVA, 400/220 kV ICT-1 at Neemrana (DOCO: 01/04/2012), Asset- III: 315 MVA, 400/220 kV ICT-2 at Neemrana (DOCO: 01/01/2012), Asset IV: 400 kV D/C Bhiwadi - Neemrana Transmission line along with associated bays (DOCO: 01/01/2012), Asset V: 80 MVAR Bus Reactor at Neemrana Sub-station (DOCO: 01/04/2012), Asset- VI: LILO of 400 kV S/C Bhiwadi-Bassi TL at Kotputli Sub-station (DOCO: 01/04/2014), Asset-VII: 315 MVA 400/220 kV ICT-1&II with 02 nos 220 kV line bays at Kotputli Sub-station (DOCO: 01/04/2014), Asset VIII: 04 Nos 220 kV line bays at Kotputli (DOCO: 10/09/2014) and Asset-IX: 80 MVAR Bus reactor at Kotputli Sub-station (DOCO: 10/09/2014) under Northern Region System Strengthening Scheme-XV in Northern Region.
17.	648/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of Asset-I: Meerut-Moga 765 kV S/C Transmission Line along with associated bays at Meerut & Moga 765/400 kV Sub-stations with 2 Nos. 240 MVAR line reactors (1 no. switchable and 1 no. non-switchable line reactor) each at Meerut & Moga under Northern Regional Strengthening Scheme XXVI in Northern Region.
18.	651/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset-A: 400kV D/C Neemrana-Sikar T/L along with its associated bays under under Northern Region System Strengthening Scheme-XVII in Northern Region
19.	115/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Revision of Transmission Tariff for 2004 09 and 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for 500 MW HVDC back to back station at Gazuwaka (Asset I) Vijayawada Gazuwaka 400 kV D/C Line & 50 percent FSC Jeypore Gazuwaka 400 kV D/C T/L at Jeypore (Asset II) and (a) 40 percent FSC on Rengali-Indravati 400 kV S/C T/L and (b) 40 percent FSC on Meramundali-Jeypore 400 kV S/C T/L at Jeypore (Asset III) under Augmentation of capacity of Gazuwaka HVDC back to back project (500 MW) in Southern Region and Eastern Region

	20.	659/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset-1: 63 MVAR, 400 KV Switchable Line Reactor along with 500 Ohms NGR at Rajgarh (POWERGRID) end of Khargone TPS Rajgarh (POWERGRID) 400 kV line under POWERGRID Works associated with Transmission system Strengthening in WR associated with Khargone TPS in Western Region.
APRIL, 2021 At 10.30 A.M. Transmission Tariff Petitions	1.	276/TT/2019	EPTCL	Determination of Tariff for Stage-I Assets for Inter-State Transmission of Electricity under Section 79(1)(d) of the Electricity Act, 2003 read with Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (ROP issued on 13.2.2020. The next date of hearing will be intimated to the parties in due course of time.)
	2.	351/TT/2020	JPL	APPROVAL UNDER REGULATION 86 OF CERC (CONDUCT OF BUSINESS) REGULATIONS, 1999 AND REGULATION 6 OF CERC (TERMS AND CONDITIONS OF TARIFF) REGULATIONS, 2014 AND REGULATION 9 OF CERC (TERMS AND CONDITIONS OF TARIFF) REGULATIONS, 2019 FOR DETERMINATION OF: I)TRUING UP TRANSMISSION TARIFF FOR 2014-19 TARIFF BLOCK AND II)TRANSMISSION TARIFF FOR 2019-24 TARIFF BLOCK FOR ASSET I LILO OF 400 KV DC BASPA-NAPHTA-JHAKRI TRANSMISSION LINE ASSET II KARCHAM WANGTOO ABDULLAPUR 400 KV DC QUAD TRANSMISSION LINE
	3.	145/TT/2018	EPTCL	Approval under Regulation of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 for determination of transmission tariff from the anticipated DOCO to 31.03.2019 for 400 kV D/C Mahan-Sipat and 2x50 MV AR line reactors at Mahan Pooling Substadyion and 1x80 MVAR, 420 kV switchable bus reactor at Mahan TPS along with its associated 400 kV bay. (ROP issued on 23.7.2020 along with IA. The matter shall be listed for final hearing in due course for which a separate notice will be issued to the parties.)
	4.	463/TT/2020	PTCUL	Approval of tariff in respect of PTCUL owned transmission lines/system connecting with other states and intervening transmission lines incidental to inter-State transmission of electricity as per the Central Electricity Regulatory Commission's order dated 14.3.2012 in Petition No. 15/Suo-Motu/2012, for inclusion in POC charges as provided in the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for tariff block 2019-24 period and Regulation 86 of CERC (Conduct of Business) Regulations, 1999. More

5.	478/TT/2020	PTCUL	Approval under Sections 61, 62 and 79 (1) (c) & 79 (1) (d) of the Electricity Act, 2003, Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for approval of Annual Fixed Cost and determination of tariff from anticipated DOCO to 31.03.2024 for 220 kV Srinagar-Baramwari line [Point of Interconnection (of Singoli Bhatwari HEP from the proposed Baramwari-Srinagar 220kV D/C line) to Khandukhal Srinagar Substation] under UITP Scheme (deemed ISTS) as per Hon'ble Central Electricity Regulatory Commission's order dated 31 January 2013 against Petition number 133/MP/2012 for tariff block 2019-24 period (ROP issued on 31.7.2020 along with IA. The matter shall be listed for final hearing in due course for which a separate notice will be issued to the parties.)
6.	305/TT/2020	HPPTCL	Multi-Year Tariff Petition for 3rd Control Period from FY 2019-20 to FY 2023-24 and True-up for 2nd Control Period from FY 2014-15 to FY 2018-19
7.	482/TT/2020	DVC	Tariff Petition for Existing Transmission & Distribution System (as on 31.03.2014): True-up for the period 2014-19 and Determination of Tariff for 2019-24
8.	466/TT/2020	DVC	'NON-ISTS LINES CARRYING ISTS POWER': TRUE-UP TARIFF PETITION FOR 2014-19 AND TARIFF PETITION FOR 2019-24 FOR 400 KV TRANSMISSION LINES OF DVC DECLARED AS 'NON-ISTS LINES CARRYING ISTS POWER - BY ERPC'
9.	713/TT/2020	DVC	NEW T&D ASSET/ELEMENT ADDED AFTER 31.03.2014 AND COMBINED WITH EXISTING T&D SYSTEM (AS ON 31/03/2014) ASSET BASE: TRUE-UP TARIFF PETITION FOR 2014-19 AND TARIFF PETITION FOR 2019-24 FOR COMBINED TRANSMISSION AND DISTRIBUTION SYSTEM OF DVC (NEW T&D ELEMENT ADDED WITH ASSET BASE OF EXISTING T&D SYSTEM)
10.	308/TT/2020	NETCL	Approval under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 for Truing up Transmission Tariff for 2014-19 Tariff Block and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff for 2019-24 Tariff Block for Asset I: 400 kV D/C Platana-Silchar Twin Moose Conductor Transmission line- 247.30 km (DOCO: 01.09.2012) Asset II: 400 kV D/C Silchar- Byrnihat (one circuit on D/C towers) Twin Moose Conductor Transmission Line- 214.41 km (DOCO: 01.03.2013) Asset III: 400 kV D/C Byrnihat-Bongaigaon (one circuit on D/C towers) Twin Moose Conductor Transmission Line- 201 km (DOCO: 22.02.2015) Asset IV: 400 kV D/C Silchar- Azara (one circuit on D/C towers) Twin Moose Conductor Transmission Line- 256.41 km (DOCO: 27.07.2014) Asset V: 400 kV D/C Azara-Bongaigaon (one circuit on D/C towers) Twin Moose Conductor Transmission Line-159 km (DOCO: 16.01.2015)
11.	418/TT/2019	PGCIL	Sipat -II Supplementary Transmission System in WR
12.	514/TT/2019	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission assets under Transmission system associated with Contingency plan for evacuation of power from IL&FS (2x600 MW) in Southern Region
13.	23/RP/2019 in Petition No 171/TT/2018	PGCIL	Review under Section 94(1)(f) read with Regulation 103 (1) of the CERC (Conduct of Business) Regulations 1999 of Order dated 30.09.2019 of the Central Electricity Regulatory Commission in Petition No.171/TT/2018

	14.	22/RP/2019 in Petition No 171/TT/2018	PGCIL	Review under Section 94(1)(f) read with Regulation 103 (1) of the CERC (Conduct of Business) Regulations 1999 of Order dated 04.10.2019 of the Central Electricity Regulatory Commission in Petition No.255/TT/2018
	15.	21/RP/2019 Petition No 150/TT/2018	DVC	Review of the order dated 09/08/2019 passed by the Hon'ble Commission in the matter of Approval of tariff for Transmission and Distribution system activities of the network in respect of Damodar Valley Corporation for the tariff period 2014-19
MAY, 2021 At 10.30 A.M. Transmission Petitions	1.	476/TT/2019	PGCIL	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission system associated with Farakka III in Eastern Region
	2.	491/TT/2019	PGCIL	400 kV S/C Vindhyachal - Korba Ckt-II along with associated bay equipment at Vindhyachal and Korba under Korba Vindhyachal Transmission System in Western Region
	3.	498/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 132kV S/C Ranganadi-Ziro Transmission system in North Eastern Region.
	4.	503/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for (a) Neelamangala-Somanahally 400 kV D/C line along with bays; and (b) Gooty-Raichur 400 kV D/C transmission line with bays under System Strengthening-III in Southern Region
	5.	10/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under System Strengthening-VII in Southern Regional Grid.
	6.	16/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 230kV Neyveli-Bahoor transmission line in Southern Region.
	7.	49/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for 2X240 MVAR 765 kV Bus Reactors along with associated bays at Thiruvalem S/S under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvalem in Southern Region.
	8.	61/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Asset-I 2 No 400kV line bays at Fatehpur 400/220 kV Sub-Station under the scheme Provision of 400 kV bays at Fatehpur for ATS under Unchahar TPS in Northern Region.

9.	78/TT/2020	PGCIL	Transmission assets under SYSTEM STRENGTHENING-XXIII in Southern Region
10.	81/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Combined Asset under Ramagundam Stage III (Notional DOCO 01.05.2005) in Southern Region.
11.	472/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For LILO of 400 kV Bongaigaon- Malda transmission line at Siliguri and sub-station at Siliguri(New) in Eastern Region.
12.	487/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Rangit Transmission System in Eastern Region
13.	492/TT/2019	PGCIL	Combined Asset : (1) Extension of 400/220 kV Kolhapur (MSEB) substation (2) 220kV D/C Vapi-Magarwada Transmission Line along with associated bays (3) 220kV D/C Vapi-Khardpada Transmission Line along with associated bays under WRSS-III Transmission System in Western Region
14.	493/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I : 400kV D/c Gorakhpur-Lucknow transmission line along with its associated bays & Asset-II: 30% FSC on 400kV D/C Gorakhpur - Lucknow Transmission line at Lucknow along with bays (DOCO: 01/04/2011) under Northern Region System Strengthening Scheme X
15.	1/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for 400 kV D/C Vijayawada-Nellore Transmission line, 400 kV D/C Nellore-Sriperumbudur line, New 400 kV Switching station at Nellore, extension of Vijayawada and Sriperumbudur sub-station with associated bays under System strengthening in Southern Region.

	16.	22/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 2 Nos 765 kV line Bays alongwith 2 nos. 330 MVar Line reactor at Vindhyachal Pooling Station and 2 Nos 765 kV line Bays alongwith 2 nos. 330 MVar Line reactor at Jabalpur Pooling Station for 765 kV D/C Vindhyachal Pooling Station-Jabalpur Pooling Station TL (TBCB) under Substation Extensions for Transmission system associated with Vindhyachal-V Project of NTPC (Part-B) in Western Region.
	17.	41/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with Common System associated with Coastal Energen Private Limited and Ind-Bharat Power (Madras) Limited LTOA Generation Projects in Tuticorin Area-Part-A in Southern Region
	18	43/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 400 kV D/C Mauda-Wardha line (CKT-I) along with bay at Wardha and Asset-II: 400 kV D/C Mauda-Wardha line (CKT-II) along with bays at Wardha under Mauda Transmission system in Western Region
	19	131/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I: 400 kV D/C Kota-Merta Transmission Line (ckt-I and II) along with associated bays under system strengthening in South West part of Northern Grid (Part-A) Transmission System in Northern Region
	20	135/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for combined asset associated with Western Region Strengthening Scheme VI in Western region
MAY, 2021 At 10.30 A.M. Transmission Tariff Petitions	1.	140/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for Asset-I: 315 MVA, 400/220/33 kV 3-phase Spare ICT at Raipur S/S, (DOCO: 01.07.2012); Asset-II: 315 MVA, 400/220/33 kV 3-Phase Spare ICT at Pune S/S, (DOCO: 01.07.2012); Asset-III: 420kV, 80 MVAR 3-Phase Shunt Reactor at Wardha S/S, (DOCO: 01.08.2012); Asset-IV: 315 MVA, 400/220/33 KV 3-Phase Spare Transformer at Dehgam S/S, (DOCO: 01.09.2012); Asset-V: 315 MVA, 400/220/33 KV 3-Phase Spare Transformer at Jabalpur, (DOCO: 01.09.2012), Asset-VI: 400 kV, 125 MVAR 3-Phase Spare Reactor at Itarsi (DOCO: 01.01.2013) under Provision of Spare ICTs and Reactors in Western Region

2.	147/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For (i) 400 kV S/C Jalandhar-Amritsar line along with associated bays at Amritsar & Jalandhar, ICT-I along with associated bays at Amritsar Sub-station & 220 kV Verpal feeder bays I & II at Amritsar Sub-station, (ii) 315 MVA 400/220 kV ICT-II at Gorakhpur S/S along with associated bays (includes 2 No. 220 kV Line Bays) and (iii) LILO of Bawana- Bhiwani line along with associated bays at Bahadurgarh, 315 MVA ICT-I along with associated bays at Bahadurgarh Sub-station & 220 kV NunaMajra Feeder Bays at Bahadurgarh S/S under Transmission System associated with System Strengthening Scheme (Formerly Tala Supplementary Scheme) in Northern Region
3.	123/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Madurai-Trivendrum 400 kV D/C Transmission System in Southern Region
4.	148/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I (220 kV Dimapur-Misa TL, LILO 220 kV D/C Kopili-Samaguri TL and LILO 132kV D/C Mariani-Dimapur TL) and Asset-II (132 kV D/C Doyang-Dimapur TL, 132 kV S/C Dimapur-Imphal TL with associated bays) for transmission System associated with Doyang HEP in North Eastern Region
5.	150/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For LILO of existing Neyveli TS-II Pondicherry 400KV S/c at NNTPS generation switchyard under Transmission system for evacuation of power from 2X500MW Neyveli Lignite Corporation Ltd. TS-1(Replacement) (NNTPS) in Southern Region. (DOCO: 26.06.2018)
6.	154/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with 400 kV Central Transmission Project-I (DOCO 01.04.1992) in Southern Region.

7.	193/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Combined Assets associated with System Strengthening in Northern Region Grid for Karcham Wangtoo HEP in Northern Region consisting of Asset-I: 400 kV, 125 MVAR Bus-Reactor with associated bays at Abdullapur (DOC0 01/03/2011), Asset-II: 400 kV D/C Abdullapur-Sonepat T/L along with 400 kV associated bays at Abdullapur and Sonepat Sub-Station (DOC0 01/04/2011)
8.	121/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 400 kV S/C Singrauli-Vindhyachal Transmission Link alongwith (2x250 MW) HVDC Back to Back at Vindhyachal between NR and WR
9.	208/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission system associated with System strengthening-XVII in Southern Region.
10.	209/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Singrauli Transmission System in Northern Region.
11.	134/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with Common System associated with East Coast Energy Private Limited and NCC power projects limited LTOA generation projects in Srikakulam Area, Part-A.
12.	122/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I: 220 kV D/C Faridabad Samaypur transmission line with associated bays and Asset-II: 220 kV D/C Faridabad Palla transmission line with associated bays under transmission system associated with Faridabad Gas Based Combined Cycle Power Project in Northern Region.

13.	163/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For 765/400 kV 1500MVA ICT 1 & ICT 2 along with associated bays at Dharamjaygarh Substation under Supplementary Transmission Scheme of IPP Projects in Chattisgarh in Western Region
14.	172/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Conversion of Fixed Line Reactors to Switchable Line Reactors in Southern Region.
15.	318/TT/2020	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission system associated with common system associated with Coastal Energen Private Limited and Ind-Bharat Power (Madras) Limited LTOA generation projects in Tuticorin area- Part-B in Southern Region.
16.	321/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For combined assets of 400 kV Vindhyachal-Korba S/C transmission line (Asset-I), 400 kV Itarsi-Indore S/C transmission line-1 (Asset-II), 400 kV Vindhyachal-Jabalpur D/C transmission line-1 (Asset-III), 400 kV Jabalpur-Itarsi D/C transmission line-1 (Asset-IV), and 400 kV Indore-Asoj S/C transmission line-2 (Asset-V) under Vindhyachal Stage-I transmission system in Western Region (DOCO 01.04.1992).
17.	324/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2009, CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block For URI-II HEP Transmission System in Northern Region Consisting of:Asset-1:400 kV S/C Uri-I-Uri-II interconnector transmission line along with bays at NHPC; Asset-2: 400 kV S/C Uri-II-Wagoora Transmission line along with Bays at Wagoora Sub-station Asset-3: 400 kV 80 MVAR Bus reactor at Kishenpur Sub-station
18.	326/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Korba-Budhipadar Transmission System in Western Region

	19.	311/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Vindhyaachal Stage I Additional Transmission System in Western Region.
	20.	314/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I: 400 KV D/C Rihand-Allahabad, Allahabad-Mainpuri and Mainpuri-Ballabgarh transmission line with associated bays, Asset-II: ICT-I at Patiala sub-station, LILO of one circuit of Nalagarh-Hissar transmission line at Kaithal, 400 KV S/C Patiala-Malerkotla transmission and ICT- III at Abdullapur sub-station with associated bays, Asset-III: ICT-I and II at Kaithal and 4 no 220 kV line bays at Kaithal sub-station, Asset-IV: ICT-II at Patiala sub-station and LILO of one circuit (400 kV) of Nalagarh-Hissar transmission line at Patiala sub-station with associated bays, Asset-V: 315 MVA, 400/220 kV ICT-I and ICT-II along with associated bays and 4 nos 220 kV line bays at Mainpuri sub-station, Asset-VI: 400 kV S/C Dadri-Panipat transmission line with associated bays and Asset-VII: 2 nos. of 220 kV bays at Abdullapur sub-station under transmission system associated with Rihand Stage-II in Northern Region
MAY, 2021 At 10.30 A.M. Transmission Petitions	1.	12/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Special Energy Meters in Northern Region
	2.	42/TT/2020	PGCIL	Misc. Petition for Approval under sub-section(4) of Section 28 of Electricity Act 2003 for determination of Truing up of Charges for the period 2009 14 block. Fees and Charges for the period 2014 19 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Eastern Region

3.	88/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset A : Combined Asset for Part of 400 kV D/C Vapi- Navi Mumbai TL (from Vapi Gantry till 1st M/C point at Loc. AP-18) along with bay at Vapi and 220 kV D/C Vapi Khadoli Transmission line along with associated Bays Asset B: 400kV D/C Vapi-Navi Mumbai Transmission Line, WR1 portion from AP18 to AP38 (Part of 400 kV D/C Vapi-Navi Mumbai Transmission Line), Asset C1 :- Part of 400 kV D/C Navsari-Boisar T/L from AP 18 to AP 38/0 through LILO point of 400 kV D/C Navsari-Boisar at Magarwada GIS (23B/0) (D/C portion strung on M/C Twin-Twin portion comprising of 400 kV D/C Navsari - Boisar and 400 kV D/C Vapi-Kudus) & Part of 400 kV D/C Vapi - Kudus T/L from AP 38/0 to AP 44 -, Asset C2 : Part of 400 kV D/C Vapi - Kudus T/L from 104/0 to Kudus (MSETCL) S/S and associated bays at Kudus (MSETCL) S/S under Western Region System Strengthening Scheme - V in Western Region.
4.	89/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004 09 tariff block, 2009 14 tariff block (ii)Truing up of Transmission tariff for 2014 19 tariff block and (iii)Determination of Transmission tariff for 2019 24 tariff block For 400 KV D/C Ramagundam-Bhadrawati (Chandrapur) Transmission System in Southern and Western Region
5.	5/RP/2020 In Petition No 361/TT/2018	KPTCL	PETITION UNDER SECTIONS 94 AND OTHER APPLICABLE PROVISIONS OF THE ELECTRICITY ACT, 2003 SEEKING REVIEW OF THE ORDER DATED 08/11/2019 OF THE HON'BLE COMMISSION IN PETITION NO. 361/TT/2018
6.	2/RP/2020 In Petition No 182/TT/2018	PGCIL	Petition for review under Section 94(1)(f) read with Regulation 103 (1) of the CERC (Conduct of Business) Regulations 1999 of Order dated 01.11.2019 of the Central Electricity Regulatory Commission in Petition No. 182/TT/2018
7.	32/RP/2020 In Petition No 107/TT/2017	PGCIL	Review under Section 94(1)(f) read with Regulation 103 (1) of the CERC (Conduct of Business) Regulations 1999 of Order dated 17.08.2020 of the Central Electricity Regulatory Commission in Petition no. 107/TT/2017 for Truing up of transmission tariff of 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period of four assets under transmission system associated with Parbati-III-HEP in Northern Region
8.	1/RP/2021 in Petition No 96/TT/2019	PGCIL	Review petition under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, seeking Review of the Order dated 9.8.2020 in Petition No. 96/TT/2019.
9.	697/TT/2020	APCPL	Truing up of Transmission tariff for 2014-19 tariff block and determination of Transmission tariff for 2019-24 tariff block of Jhajjar-Mundka 400 KV D/C ISTS Line
10.	687/TT/2020	DTL	Approval under Regulation - 86 of CERC (Conduct of Business) Regulations, 1999 and Regulation - 9 of CERC (Terms and Conditions of Tariff) Regulations, 2019 read with Section - 62 & 79 of Electricity Act, 2003 for determination of (i) Transmission Tariff for 2019 - 24 Tariff Block For 400 kV Mandaula-Bawana Double Ckt. and 400 kV Ballabgarh-Bamnauli Double Ckt. Transmission Lines.

11.	265/TT/2019	APTRANSCO	Petition for Determination of tariff of the inter-State transmission lines connecting two states along with the bays for the APTRANSCO owned transmission lines/system for FY 2019-20 to FY 2023-24 for inclusion in POC mechanism in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019. (ROP issued on 13.7.2020. The matter shall be listed in due course for which separate notice will be issued to the parties.)
12.	247/TT/2020	APTRANSCO	Petition for Determination of tariff for (1) 400KV K.V Kota Suryapet - 1 & 2 feeders for FY 2016-17 to FY 2018-19 (2) Part of PGCIL 400 KV VJA-NLR line (Nunna-Manubolu) to the extent of 18.405 KM (Part of Nunna-Manubolu Ckt-3 from Loc.No:532/15 to Loc. Nunna SS + Part of VTPS Manubolu Ckt from Loc.532/16 to Loc. VTPS) for FY 2015-16 to FY 2018-19 in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014. (ROP issued on 13.7.2020. The matter shall be listed in due course for which separate notice will be issued to the parties.)
13.	588/TT/2020	PTL	Tariff Petition for approval of Annual Transmission Charges for the period FY 2019-24 under Regulation 8 (1) of CERC (Terms and Conditions of Tariff) Regulations 2019 and Truing-up of FY 2014-19 under Regulation 8 of CERC (Terms and Conditions of Tariff) Regulations 2014, Regulation 86 of CERC (Conduct of Business) Regulations 1999 and Section 79 of the Electricity Act 2003, for 400 KV Double Circuit Muzaffarpur-Gorakhpur Transmission Line in Eastern-Northern Inter-region associated with Tala Hydro Electric Project, East-North Inter-Connector and Northern Region Transmission System of Powerlinks Transmission Limited. (ROP issued on 28.8.2020. The petition shall be listed for further hearing for which a separate notice will be issued to the parties.
14.	589/TT/2020	PTL	Tariff Petition for approval of Annual Transmission Charges for the period FY 2019-24 under Regulation 8 (1) of CERC (Terms and Conditions of Tariff) Regulations 2019 and Truing-up of FY 2014-19 under Regulation 8 of CERC (Terms and Conditions of Tariff) Regulations 2014, Regulation 86 of CERC (Conduct of Business) Regulations 1999 and Section 79 of the Electricity Act 2003, for 400 kV Double Circuit Siliguri-Purnea Transmission Line, 400 kV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 kV Double Circuit Muzaffarpur (PGCIL) Muzaffarpur (BSEB) Transmission Line, in Eastern Region associated with Tala Hydro Electric Project, East North Interconnector and Northern Region Transmission System. (ROP issued on 28.8.2020. The petition shall be listed for further hearing for which a separate notice will be issued to the parties.
15.	590/TT/2020	PTL	Tariff Petition for approval of Annual Transmission Charges for the period FY 2019-24 under Regulation 8 (1) of CERC (Terms and Conditions of Tariff) Regulations 2019 and Truing-up of FY 2014-19 under Regulation 8 of CERC (Terms and Conditions of Tariff) Regulations 2014, Regulation 86 of CERC (Conduct of Business) Regulations 1999 and Section 79 of the Electricity Act 2003, for 400 KV Double Circuit Gorakhpur-Lucknow Transmission Line and 400 kV Double Circuit Bareilly-Mandola Transmission Line, in Northern Region associated with Tala Hydro Electric Project, East North Interconnector and Northern Region Transmission System. (ROP issued on 28.8.2020. The petition shall be listed for further hearing for which a separate notice will be issued to the parties.

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
JUNE, 2021 At 10.30 A.M. Transmission Petitions	1.	657/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission System Associated with Pallatana Gas Based Power Project (GBPP) and Bongaigaon Thermal Power Station (TPS) in North Eastern Region.
	2.	403/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for the assets under Transmission System associated with Mundra Ultra Mega Power Project a. covered in CERC order dated 26.05.2016 in petition no. 20/TT/2015 b. covered in CERC order dated 02.12.2019 in petition no. 194/TT/2018 c. covered in CERC order dated 29.04.2016 in petition no. 185/TT/2014 d. covered in CERC order dated 23.07.2018 in Petition No. 207/TT/2017
	3.	354/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Vindhyaachal Stage-II Transmission System in Western Region
	4.	359/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Combined Assets consisting of Asset 1 80 MVAR Bus Reactor at Kaithal Sub Station Asset 2 LILO of both circuits of 400 kV D/C (QUAD) Meerut Kaithal 400 KV D/C TL and associated bays at Bagpat GIS S/s, 125 MVAR Bus Reactor at Bagpat GIS S/Stn & 500 MVA 400/220 kV ICT I at Bagpat GIS S/stn along with 1 nos. 220 kV line bays Asset 3 500 MVA 400/220 kV ICT-II at Bagpat GIS S/stn along with associated bays, Asset 4 2 No. 220 kV Line bays associated with Bagpat GIS Asset 5 One No. 220 kV line Bays (205 no. Bay) associated with Baghpat GIS Substation Asset 6 One No. 220 kV line Bays (210 no. Bay) associated with Baghpat GIS Substation Asset 7 One No. 220 kV line Bays (206 no. Bay) associated with Baghpat GIS Substation, Asset 8 One No. 220 kV line Bays (207 no. Bay) associated with Baghpat GIS Substation, Asset 9 One No. 220 kV line Bays (212 no. Bay) associated with Baghpat GIS Substation under Northern Region System Strengthening Scheme XIX in Northern Region
	5.	372/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Assets under Eastern Region Strengthening Scheme III (ERSS-III) in Eastern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

	6.	377/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block in respect of assets of combined assets under BUS REACTORS IN NORTHERN REGION (PHASE-II)
	7.	378/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: LILO of both circuits of 400 kV D/C Kishenpur Wagoora T/L along with bays at New Wanpoh & 1 No. 315 MVA, 400/220kV ICT-I along with associated bays at New Wanpoh and 03 No. 220 kV Line Bays (DOCO: 01.10.2013), Asset-II: 400/220 KV 315 MVA ICT-II along with associated bays at New Wanpoh S/s (DOCO: 03.07.2014) , Asset-III: 400 KV 125 MVAR Bus Reactor along with associated bays (DOCO: 16.06.2014), Asset-IV: 400 kV D/C Kishenpur- New Wanpoh Line alongwith associated bays at both ends (DOCO:31.07.2017) associated with Northern Region System Strengthening Scheme-XVI
	8.	379/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block in respect of Combined Asset consisting of: Asset A1 80 MVA line reactor of Barh-I Line (charged as bus reactor) at Gorakhpur Substation, Asset A2 80 MVA line reactor of Barh-II Line (charged as bus reactor) at Gorakhpur Substation, Asset B Barh-II TPS-Gorakhpur 400 kV D/C (Quad) line alongwith 400 kV line bays at Gorakhpur Substation (excluding switchable line reactor), Asset C 125 MVA Bus Reactor at Gorakhpur Substation Asset D Converting 2X80 MVA Line Reactors at Gorakhpur end of 400 kV Barh Gorakhpur (Quad) transmission line to 2X80 MVA Switchable Line Reactors under Immediate Evacuation System associated with Barh-II TPS in Northern Region
	9.	413/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for a) 220kV D/C Kayamkulam-Edmon Transmission Line and b) 220kV D/C Kayamkulam-Pallom transmission line with associated bays under Kayamkulam transmission System in Southern Region
	10.	315/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For ATS of Kopili-Khandong (additional transmission Gohpur-Itanagar) in North Eastern Region

11.	328/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For assets under Common Transmission Scheme associated with ISGS in Nagapattinam Cuddalore area of Tamil Nadu part A1(a) in Southern Region
12.	348/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for Asset I LILO of Dehar-Bhiwani 400 kV S/C Line at Rajpura Sub-Station , Asset-II: LILO of Dehar-Panipat 400 kV S/C Line at Panhckula Sub-Station, Asset-III: Extension of Chamera 400/220KV Pooling Substation (GIS)- 01 no. of 220 KV line bay, Asset-IV: 400 kV Anta Bay at Kota Sub-Station for 400 kV S/C Anta-Kota Line (Line owned by RVPNL) associated with Northern Region System Strengthening Scheme-XXVII
13.	349/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For assets under Transmission System for IPP Generation Projects in Madhya Pradesh and Chhattisgarh
14.	353/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Ramagundam-Hyderabad 400 kV S/C line-2 and Bhadrawati (Chandrapur) HVDC back to back station (2x500 MW) in Southern Region and Western Region

	15.	355/TT/2020	PGCIL	<p>Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block in respect of Combined Asset consisting of: Asset A: 400/220 kV, 315 MVA ICT-I at Fatehpur extension (DOCO: 01.01.2012), 400/220 kV, 315 MVA ICT-II at Fatehpur Extension (DOCO: 01.01.2012), LILO of Singhrauli-Kanpur at Fatehpur (DOCO: 01.02.2012), LILO of Fathepur (UPPCL) - Kanpur (UPPCL) 220 kV D/C line at Fatehpur (DOCO: 01.01.2012, LILO of Allahabad-Kanpur 400 kV S/C Line at Fatehpur (DOCO: 01.01.2012), 765 kV Sasaram-Fatehpur S/C Transmission Line (DOCO: 01.04.2012), LILO of Ckt-I 220 kV D/C Dehri-Bodhgaya at Gaya Substation and associated 220 kV Line bays (DOCO: 01.02.2012), LILO of Ckt-II 220 kV D/C Dehri-Bodhgaya at Gaya Substation and associated 220 kV Line bays (DOCO: 01.04.2012), 315 MVA 400/220 kV ICT-I at Gaya Extension (DOCO: 01.02.2012), 315 MVA 400/220 kV ICT-II at Gaya Extension (DOCO: 01.02.2012), 765 kV S/C Fatehpur- Agra Transmission Line (DOCO: 01.06.2012), Asset B: 400kV D/C Maithan (RB) Ranchi(PG) Transmisison line and associated bays at Ranchi Substation (DOCO : 01.01.2012), Asset C: 400 kV D/C Maithan (RB) Mejia Transmisison line (DOCO : 01.12.2011), Asset D: One Ckt of 400 kV D/C Biharsharif Sasaram transmission line (Ckt III) and Part of Ckt IV of 400 kV D/C Biharsharif Sasaram transmission line Charged as Biharsharif Gaya line (DOCO : 01.02.2012), Asset E: Part of another ckt of 400 kV D/C Biharsharif Sasaram transmission line (Ckt IV) Charged as Sasaram - Balia line (DOCO: 01.03.2012), Asset F: 400 kV D/C Maithon- Koderma (part of Koderma TPS - Gaya) (QUAD) Transmission line(DOCO:01.02.2013), Asset G: Balance portion of 400 kV D/C Kodarma Gaya TL CKT II including multi circuit (DOCO:08.09.2014), Asset H: Balance portion of 400 kV D/C Kodarma Gaya TL CKT I including multi circuit (DOCO:30.12.2014), Asset I: 400 kV D/C Bokaro TPS Extension Kodarma TPS line and PLCC Equipment for Kodarma TPS Bokaro TPS line (DOCO:28.12.2014) under Supplementary Transmission System associated with DVC and Maithon Right Bank Project in Eastern and Northern Regions.</p>
--	-----	-------------	-------	---

16.	370/TT/2020	PGCIL	<p>Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset 1 : Combined Assets at Raigarh substation comprising of 1a) 765KV D/C Raigarh PS (Kotra)-Raigarh PS (Tamnar) Transmission line alongwith associated bays 1b) 765/400kV, 1500MVA, ICT-1 at Raigarh pooling station (near Tamnar) along with associated bays,1c) 765 KV, 240MVA, Bus reactor at Raigarh pooling station (near Tamnar) along with associated bays, 1d) 765/400KV, 1500MVA ICT-2 at Raigarh pooling station (near Tamnar) along with associated bays, 1e) 765/400KV, 1500MVA ICT-3 at Raigarh pooling station (near Tamnar) along with associated bays. Asset 2a : 765KV D/C Champa Pooling Station-Raipur Pooling Station Transmission Line alongwith associated bays at Raipur PS only, Asset 2b: Bay Extension, at 765kV Raipur Pooling Station with Line shunt reactor for 765kV Champa-1 Line Bay - Charged as Bus Reactor, Asset 3a: 765KV S/C Champa Pooling Station-Dharamjaygarh SS TL & Bays at Dharamjaygarh SS Only, Asset 3b: Raigarh PS (near Kotra) - Champa PS 765 kV S/C T/L along with associated bays & One no. bay at Champa PS for One ckt. of Champa PS - Raipur PS 765 kV D/C T/L, Asset 3c: 765/400 kV 1500 MVA ICT-1 along with associated bays at Champa PS, Asset 3d: 1500 MVA, 765/400 kV Auto Transformer-2 alongwith associated bays at Champa, Asset 3e: 765 kV, 3 x 80 MVA Bus Reactor alongwith associated bays at Champa PS, Asset 3f : 400 kV, 80 MVA Bus Reactors alongwith associated bays at Champa PS, Asset 3g: 765/400 kV 1500 MVA ICT-3 & ICT4 along with associated bays at Champa PS, Asset 3h: 765/400 kV 1500 MVA ICT-5 along with associated bays at Champa PS, Asset 3i: 765/400 kV 1500 MVA ICT-6 along with associated bays at Champa PS, Asset 3j: one no. 765 kV Dharamjaygarh line bay for 765 kV S/C Champa PS - Dharamjaygarh S/S T/L at 765/400 kV Champa PS, Asset 3k: One no. 765 kV bay at Champa for one ckt. of Champa PS - Raipur PS 765 kV D/C T/L under Establishment of pooling stations at Champa and Raigarh (near Tamnar) for IPP Generation projects in Chattisgarh (IPP-B)</p>
17.	371/TT/2020	PGCIL	<p>Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I:- LILO of 220 kV Tanakpur-Bareilly Transmission Line (Ckt-II) at Sitarganj along with associated bays (DOCO: 01.03.2009), Asset-II:- 220/132, 100 MVA ICT-I at Sitarganj along with associated bays (DOCO: 01.03.2009), Asset-III:- 220/132, 100 MVA ICT-II at Sitarganj along with associated bays (DOCO: 01.08.2009), Asset-IV:- 220/132, 100 MVA ICT-I at Pithoragarh along with associated bays (DOCO: 01.09.2010), Asset-V:- 220/132, 100 MVA ICT-II at Pithoragarh along with associated bays (DOCO: 01.12.2010), Asset-VI:- LILO of one circuit of Dhauliganga- Bareilly Transmission Line at Pithoragarh along with associated bays (DOCO: 01.08.2010) associated with System Strengthening Scheme in Uttaranchal in Northern Region.</p>

	18.	380/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations 2009, CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block For System associated with North West Corridor Strengthening Scheme in both Western And Northern region consisting of Asset-I: 765 kV S/C Gwalior-Agra transmission line Circuit-II along with 400 kV bays at Agra-Gwalior S/S Asset-II: 400 kV D/C Zerda-Kankroli line along with associated bays
JUNE, 2021 At 10.30 A.M. Transmission Tariff Petitions	1.	682/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset I(A) extension of 400/220 kV Sikar Sub-station with 1X500 MVA, 400/220/33 kV auto transformer along with associated bays, Asset I(B) extension of 400/220 kV Sikar Sub-station with 2 nos. 220 kV line bays , Asset II(A) 400/220 kV, 500 MVA ICT along with associated bays at 400/220 kV Mainpuri Sub-station and Asset II(B) 2 No. 220 kV line bays at 400/220 kV Mainpuri Sub-station under Augmentation of Transformation Capacity at Mainpuri and Sikar in Northern Region
	2.	683/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Revision of Transmission Tariff for 200409 tariff block 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Asset I Moga Hissar D/C transmission line alongwith 220 kV Hissar-Hissar (BBMB) D/C line and 400 kV S/C Hissar Bhiwani Ckt I transmission line alongwith associated bays at Hissar and Bhiwani Sub stations and Asset II One bay at Bhiwani Substation for termination of one Ckt. Of 400 kV Bawana Bhiwani transmission line and 400 kV Bawana Bhiwani transmission line and 400 kV S/C of Hissar Bawana transmission line upto Bhiwani alongwith associated bays at Hissar under Moga Hissar Bhiwani Transmission System.
	3.	688/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For assets under Installation of Reactors in Western Region.
	4.	695/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Salal II Transmission System associated with Northern Region.
	5.	703/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 04 nos of Assets under Eastern Region Strengthening scheme I in Eastern Region.

6.	709/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Assets under Transmission System for phase I Generation projects in Orissa - Part A in Eastern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999
7.	712/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For transmission system associated with Bairasuil in Northern Region
8.	714/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For system associated with Enhancement of Transmission Capacity of East-West Corridor of Northern Region consisting of Asset I Combined Elements of (a) 30% FSC on 400 kV Bareilly-Mandola CKT 1 & CKT 2 at Bareilly (b) 45% FSC on 400 kV D/C Unnao Bareilly CKT 1 & CKT 2 at Unnao and (c) 30% FSC on 400 kV Gorakhpur Lucknow CKT 1 at Lucknow and Asset-II 30% FSC on 400 kV Gorakhpur-Lucknow CKT 2 at Lucknow
9.	733/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 400 kV Kahalgaon Transmission System in Eastern Region
11.	691/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined Asset-I : (i) 765kV S/C Bina - Gwalior Transmission Line; (ii) 315MVA, 400/220/33kV ICT-I along with associated bays at Gwalior S/S; (iii) LILO of 400kV S/C Korba-Raipur line at Bhatapara Substation along with associated bays; (iv) 400kV Khandwa Rajgarh Ckt-II along withh associated bays and 765/400kV ICT-III at Seoni S/S; (v) 400kV Khandwa Rajgarh Ckt-I along with associated bays and 63MVAR Bus Reactor Bina S/S; (vi) 400kV ICT-II at Gwalior Substation; (viii) 400/220kV ICT-II at Bhatapara Substation under Sipat-II Transmission System in Western region.
12.	696/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block in respect of assets under Transmission System associated with Northern Region System Strengthening Scheme

13.	704/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset A1: 2 Nos. Line bays along with 2 Nos. 50 MVAR Line Reactors (charged as bus reactor) at Jabalpur Pooling Station and Asset B1 : MB TPS (Anuppur)-Jabalpur Pooling Station 400 kV D/C (triple Snowbird) line under Transmission System for connectivity of MB Power(M.P.) Limited in Western Region.
14.	706/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For transmission system associated with Auraiya Gas Power Project in Northern Region
15.	708/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: Replacement of 1X100MVA, 220/132kV ICT-II by 1X200MVA,220/132kV ICT-II at Raebareli S/s (DOCO:19.02.2018), Asset-II: Replacement of 1X100MVA, 220/132kV ICT-III by 1X200MVA,220/132kV ICT-III at Raebareli S/s (DOCO: 01.12.2017) under Augmentation of Transformation Capacity at Raebareli & Sitarganj 220/132kV Substations
16.	710/TT/2020	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2009-14 tariff block and (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block in respect of combined Assets consisting of Asset-1: 765 kV S/C Moga-Bhiwani transmission line (DOCO: 1.6.2012), Asset-2:765 kV S/C Jattikalan-Bhiwani transmission line associated with 765 kV system (DOCO: 1.10.2012), Asset-3: LILO of both circuits of 400 kV D/C Bamnauli-Mundka/Bawana at Jattikalan 765/400 kV Sub-station, (DOCO: 1.10.2012), Asset-4: Agra - Jattikalan 765 kV S/C Transmission Line, (DOCO :1.5.2013), Asset-5: Agra-Meerut 765 kV S/C Transmission Line (DOCO 1.6.2013) covered under 765 kV System for central part of Northern Grid Part-I in Northern Region
17.	715/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For 400 kV S/C Chamera II pooling Station Transmission Line 400/220kV GIS Pooling Station at Rajera with 400/220kV 315 MVA ICT I and ICT II under Chamera II System and 400kV S/C Chamera II pooling Station Transmission Line 400/220kV GIS Pooling Station at Rajera with 80 MVAR Bus Reactor at Pooling Point under Chamera II System.

	18.	719/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-1(a): 400 kV Allahabad-Meja line-1 alongwith 1 no 400 kV Allahabad bay (DOCO: 10.11.2016), Asset-1(b): 400 kV Allahabad-Meja line-II alongwith 1 no 400 kV Allahabad bay (DOCO: 10.2.2017) under Transmission System Associated With Meja TPS
	19.	716/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Combined Assets of Transmission System associated with Northern Region Strengthening Scheme-XXII in Northern Region Asset I: 400 kV D/C Kishenpur-Samba transmission line along with bays at both ends, 01 no. 315 MVA, 400/220 kV ICT-I along with associated bays at Samba and 03 nos. 220 kV line bays.(DOCO: 01.04.2013) Asset II: 400/220 kV, 315 MVA ICT-II at Samba Sub-Station along with associated bays and three nos. 220 kV line bays. (DOCO: 01.04.2013) Asset III: One no. 400 kV, 80 MVAR Bus Reactor at Samba Sub-Station along with associated bays (DOCO: 01.04.2013)
JUNE, 2021 At 10.30 A.M. Transmission Tariff Petitions	1.	668/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission assets under Augmentation of transformation capacity in Southern Region.
	2.	667/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets Radial Interconnection between India (NER) and Bangladesh-Indian Portion in North-Eastern Region.
	3.	670/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 21 nos of Assets under Eastern Region Strengthening scheme XII in Eastern Region.
	4.	671/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under WRSS XIV
	5.	676/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Assets under Augmentation of Transformers in Northern region Part-A" in Northern Region.

	6.	677/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Determination & Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Asset: 02 nos. 400kV GIS line bays along-with 01 nos 80MVAR switchable line reactor (with 400 ohm NGR) alongwith associated bay at Kishanganj GIS substation associated with 400kV D/C (Quad) Kishanganj - Dharbhanga 400kV D/C line (line under TBCB) under POWERGRID works associated with Transmission system strengthening in Indian System for transfer of power from new HEPs in Bhutan in Eastern Region
	7.	680/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations,2009, CERC (Terms and Conditions of Tariff) Regulations,2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2009-14 tariff block and (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Assets under 765 kV System for Central Part of Northern Grid-Part III" in Northern Region.
	8.	681/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission system associated with North East-Northern/Western Inter Connector.
	9.	472/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of :Combined Asset-A: (A1)Associated bays of 765 kV S/C Lucknow-Bareilly transmission line including 380 MVAR switchable line reactor at Lucknow (New) and line reactor at Bareilly (New) sub-station, (A2):2nd Circuit of 400 kV D/C (Quad) Bareilly (New)-Bareilly (Old) transmission line with associated bays, and (A3) : 765/400 kV 1500 MVA ICT-I at Bareilly (New) Sub-station, along with associated bays, Asset-B: 765 kV, 3x80 MVAR Bus reactors at Bareilly (New) Sub-station, Asset-C: Associated bays of 1st circuit of 400 kV D/C (Quad) Bareilly (New)- Bareilly (Old) Transmission Line, Asset-D: 765/400 kV 1500 MVA ICT-II at Bareilly (New) Sub-station along with associated bays, Asset-E: 1st circuit of 400 kV D/C (Quad) Bareilly (New)-Kashipur (PTCUL) Transmission Line and associated bays, Asset-F: 2nd circuit of 400kV D/C (Quad) Bareilly (New)-Kashipur (PTCUL) Transmission Line and associated bays, Asset-G: 400kV D/C Kashipur-Roorkee line along with associated bays, Asset-H: 400kV D/C Roorkee-Saharanpur line along with associated bays, Asset-I: 125 MVAR Bus Reactor at Roorkee Sub-station, Asset-J: 765kV S/C Bareilly-Lucknow Transmission Line at 400kV level, Asset-K: One circuit of 400kV D/C Bareilly (New)-Bareilly (Existing) TL under Northern Region System Strengthening Scheme – XXI in Northern Region

	10.	475/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 400 kV D/C (Quard) Circuit-I of Dehradun- Abdullahpur transmission line along with associated bays at Dehradun and Abdullahpur Substation (DOCO 31.3.2018) , Asset-II: 400 kV D/C (Quard) Circuit-II of Dehradun- Abdullahpur transmission line along with associated bays at Dehradun and Abdullahpur Substation (DOCO 1.4.2018) , Asset-III: 400kV D/C(Quard) Dulhasti-Kishenpur single circuit strung along with associated bays at kishenpur (DOCO 23.1.2018) ,Asset-IV: Two nos. of 63 MVAR 400kV Line Reactor Balia (PG) Sub-station (Extn) (DOCO 1.2.2014) under Northern region system strengthening scheme-XXIV in northern region.
	11.	476/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Asset-I Combined Assets of (1) 400 kV D/C Ajmer (New) Ajmer (RVPN) TL along with associated bays at both ends (2) 400 kV, 125 MVAR Bus Rector along with associated bay at Ajmer (New) Sub-station (3) 765/400 kV, 3X500 MVA ICT I along with associated bays at Ajmer (New) Sub-station (4) 400 kV D/C Chittorgarh (New)-Chittorgarh (RVPN) TL along with associated bays at both ends (5) 765 kV, 240 MVAR Bus Reactor along with associated bay at Chittorgarh (New) Sub-station (6) 400 kV, 125 MVAR Bus Reactor along with associated bay at Chittorgarh (New) Sub-station (7) 765/400 kV, 3X500 MVA ICT-I along with associated bays at Chittorgarh (New) Sub-station (8) 765/400 kV, 3X500 MVA ICT II along with associated bays at Chittorgarh (New) Asset II Combined Assets of (1) 765 kV 240 MVAR Bus Rector along with associated bay at Ajmer (New) Sub-station (2) 765/400 kV 3X500 MVA ICT-II along with associated bays at Ajmer (New) Sub-station Asset III 2X400 kV D/C(Quad) Tirunelveli Pooling Station-Tuticorin Pooling station line along with new 400/230KV (GIS) Tirunelveli Pooling Sub-station with 2X 125 MVAR 400 kV Bus reactors and associated bays at 400/230 kV Tuticorin Pooling station Asset-IV 2X500 MVA 400/230 kV transformers along with associated bays and equipment at new 400/230 kV (GIS) Tirunelveli Pooling Sub-station under Transmission System Associated with Green Energy Corridors Inter State Transmission Scheme (ISTS) Part A in Northern Region.
	12.	506/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined elements of (a) 80 MVAR bus reactor along with Nellore 400 kV bay extension; (b) 315 MVA ICT with cuddapah 400 kV bay extension; (c) 315 MVA ICT with Gooty Extension and IInd 3X167 MVA auto transformer at Kolar and switching arrangement for reactor at Somanahalli; (d) 315 MVA ICT with Gazuwaka sub-station bay extension; (e) 315 MVA ICT with Munirabad sub-station bay extension; and (f) 315 MVA ICT with Khammam sub-station bay extension under System Strengthening Scheme V in Southern Region

	13.	507/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Revision of Transmission Tariff for 2004 09 and 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for 500 MW HVDC back to back station at Gazuwaka (Asset I), Vijayawada Gazuwaka 400 kV D/C Line & 50 percent FSC Jeypore Gazuwaka 400 kV D/C T/L at Jeypore (Asset II) and (a) 40 percent FSC on Rengali Indravati 400 kV S/C T/L & (b) 40 percent FSC on Meramundali Jeypore 400 kV S/C T/L at Jeypore (Asset III) under Augmentation of capacity of Gazuwaka HVDC back to back project (500 MW) in Southern Region and Eastern Region
	14.	511/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2004-09 and 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block for Combined elements of Kaiga - Narendra 400 kV D/C Transmission Line, 400/220 kV Sub-station at Narendra with one 315 MVA ICT and 2nd 315 MVA ICT at Narendra Sub-station under Kaiga-Narendra Transmission System in Southern Region
	15.	547/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of Combined Asset under the scheme Provision of Bus Reactors in Northern Region
	16.	581/TT/2020	PGCIL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of transmission tariff for 2014-19 tariff block and (ii)Determination of transmission tariff for 2019-24 tariff block in respect of Combined Asset-A consisting of Asset-I - 1 No. of 12ῼ Series Bus reactor at Mandola 400/220 kV (POWERGRID) Substation along with associated bays, Asset-II - 1 No. of 12ῼ Series Bus reactor at Ballabgarh 400/220 kV (POWERGRID) Substation along with associated bays, 1 no. Series Line Reactor of 12ῼ in Dadri-Mandola 400 kV, Ckt-I and 1 no. Series Line Reactor of 12ῼ in Dadri-Mandola 400 kV, Ckt-II under the scheme Provision of Series Reactors in Northern Region
	17.	650/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset-I: Extension of 765/400KV Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt 2 with 240 MVAR Line reactor and Asset II: Installation of 765/400KV, 1500MVA ICT-3 at Bilaspur Pooling Station under WRSS XI Scheme.
	18.	658/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For 04 nos of Assets under Eastern region strengthening Scheme XI in Eastern Region.

	19.	669/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvalam in Southern Region.
	20.	679/TT/2020	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Tuticorin Pooling Station-Salem Pooling Station 765 kV D/C line (initially charged at 400 kV) along with Bay extensions at Salem Pooling Station and Tuticorin Pooling Station and 80 MVAR Line Reactors at each end of both circuits of Tuticorin Pooling Station-Salem Pooling Station 765 kV D/C line (initially charged at 400 kV) under Common System Associated with Coastal Energen Private Limited & Ind-Bharat Power (Madras) Limited-LTOA Generation Projects in Tuticorin Area-Part-B in Southern Region.
JUNE, 2021 At 10.30 A.M. Transmission Tariff Petitions	1.	711/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-I: New EMS/SCADA at SLDCs of UPPTCL, RRVPNL, DTL, HVPNL, BBMB, PSPTCL, HPSEBL and J&K PDD (DOCO 31.12.2015) , Asset-II: New EMS/SCADA at SLDCs of UPPTCL and J&K PDD under Expansion and Replacement of existing SCADA/EMS System at SLDC's of Northern Region (NR ULDC Phase-II)
	2.	419/TT/2019	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For communication system for DVC under Expansion/ Up gradation of SCADA/ EMS System of SLDCs of Eastern Region
	3.	94/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For 10 nos of Assets under Expansion/Upgradation of SCADA/EMS system of SLDCs of Eastern Region.
	4.	423/TT/2019	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Expansion/Upgradation of SCADA/EMS System of SLDCs of North Eastern Region
	5.	129/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for assets under Expansion/ Upgradation of SCADA/EMS system at SLDC of Western Region.

	6.	12/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii)Determination of Transmission tariff for 2019-24 tariff block For Special Energy Meters in Northern Region
	7.	42/TT/2020	PGCIL	Misc. Petition for Approval under sub-section(4) of Section 28 of Electricity Act 2003 for determination of Truing up of Charges for the period 2009 14 block. Fees and Charges for the period 2014 19 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Eastern Region
	8.	88/TT/2020	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Asset A : Combined Asset for Part of 400 kV D/C Vapi- Navi Mumbai TL (from Vapi Gantry till 1st M/C point at Loc. AP-18) along with bay at Vapi and 220 kV D/C Vapi Khadoli Transmission line along with associated Bays Asset B: 400kV D/C Vapi-Navi Mumbai Transmission Line, WR1 portion from AP18 to AP38 (Part of 400 kV D/C Vapi-Navi Mumbai Transmission Line), Asset C1 :- Part of 400 kV D/C Navsari-Boisar T/L from AP 18 to AP 38/0 through LILO point of 400 kV D/C Navsari-Boisar at Magarwada GIS (23B/0) (D/C portion strung on M/C Twin-Twin portion comprising of 400 kV D/C Navsari - Boisar and 400 kV D/C Vapi-Kudus) & Part of 400 kV D/C Vapi - Kudus T/L from AP 38/0 to AP 44 -, Asset C2 : Part of 400 kV D/C Vapi - Kudus T/L from 104/0 to Kudus (MSETCL) S/S and associated bays at Kudus (MSETCL) S/S under Western Region System Strengthening Scheme - V in Western Region.
	9.	89/TT/2020	PGCIL	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Revision of Transmission Tariff for 2001-04 tariff block, 2004 09 tariff block, 2009 14 tariff block (ii)Truing up of Transmission tariff for 2014 19 tariff block and (iii)Determination of Transmission tariff for 2019 24 tariff block For 400 KV D/C Ramagundam-Bhadrawati (Chandrapur) Transmission System in Southern and Western Region